

(c) The information is being collected and will be laid on the Table of Lok Sabha.

(d) The steps taken to protect the forests are as under :

- (1) Strict enforcement of the Indian Forest Act, 1927 to prevent unauthorised felling of trees.
- (2) Deployment of additional force for protection of forests.
- (3) Maintenance of round the clock vigil over forest areas vulnerable to lawlessness.
- (4) Import duty on certain specified forms of wood has been reduced to 10 percent *ad valorem*.
- (5) Efforts are being made to eliminate the agency of contractors in the working of forests.

Illegal infiltration from Bangladesh and discovery of forged Indian Visas

4411. SHRI DIGVIJAY SINH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the estimated magnitude of illegal infiltration from Bangladesh to India over the last three years;

(b) whether a high level team of the Home Ministry discovered large scale racket in forged Indian visas;

(c) if so, the details thereof; and

(d) the number of officials who have been indicted for complicity in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Figures regarding illegal infiltration from Bangladesh into India are not available.

(b) to (d). The Problem of Bangladeshi nationals entering into India on forged visas had come to the notice of the Government of India for which suitable remedial measures are being taken.

Sponsoring of cultural activities scheme from one State to another

4412. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have sponsored any scheme to support cultural activities and tours amongst the youths from one State to another and from one region to another;

(b) if so, the details of such schemes;

(c) what are the criteria, rules and regulations for conducting and getting assistance therefor; and

(d) what encouragement has been given for such activities during 1983 to 1985 and the details of assistance in kind and cash given during the above period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS & SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) to (d). A statement is given below.

Statement

(a) to (d). The scheme of Promotion of National Integration being implemented by the Department of Youth Affairs and Sports provides opportunities for cultural activities to the participating young persons in the national integration camps organised at various places in the country

through the Nehru Yuvak Kendras, voluntary agencies and educational institutions. Young persons drawn from different regions and States of the country take part in such camps. The scheme also provides for visits of young persons living and working in border states with marked cultural differences and exchange visits by youth of those states to the border areas. While the Nehru Yuvak Kendras and recognised educational institutions can send their proposals for such programmes direct, voluntary agencies, other than those of all India character, are required to send their proposals to the Central Government through the State Governments/UT Administrations. During the years 1983-84 and 1984-85, the Central Government incurred an expenditure of Rs. 7.67 lakhs and Rs. 16.30 lakhs respectively on organisation of national integration camps, inter-state visits by young persons and participation of youth in seminars on national integration organised at different places in the country.

Monuments included in the list of World Heritage

4413. SHRI LAKSHMAN MALLICK : Will the Minister of CULTURE be pleased to state :

(a) what are the details regarding the Indian monuments which have been included in the list of World heritage by the Bureau of World Heritage Committee;

(b) amount of money sanctioned for their upkeep ; and

(c) steps taken to have more monuments included in the list ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) The following Indian monuments have been included in the list of World Heritage :

(i) Taj Mahal, Agra,

(ii) Agra Fort,

(iii) Ajanta Caves, and

(iv) Ellora Caves.

(b) A sum of Rs. 15,82,100/- has been allocated by the Archaeological Survey of India for their repairs and maintenance during the current financial year.

(c) The question of inclusion of twenty-one more monuments is being pursued with UNESCO.

[Translation]

Consumption of narcotics drugs in Bombay

4414. SHRI R.M. BHOYE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether at present there is a large consumption of charas, ganja, opium in addition to heroin, morphine and brown sugar in Bombay and these are easily available there;

(b) whether this brown sugar which is called 'Garad' by addicts is a mixture of heroin, dhatura, zinc oxide, mendrex, glucose and chalk powder and if taken for 8 months makes a person impotent and this death drug is being sold at the rate of Rs. 50000 per kilogram ; and

(c) whether such cases have been brought to the notice of the Government and if so, the steps being taken by Government to control this terrific 'Garad' addiction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). There is no data available with Government on the basis of which it can be stated that there is a large consumption of narcotic drugs in Bombay and that these are easily available there.

To check smuggling of narcotic drugs, the field formations remain vigilant and